

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1514
TO BE ANSWERED ON 09.03.2017

Assessment of MGNREGS Wages

1514. SHRI MALLIKARJUN KHARGE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government owed over Rs. 12,000 crore to the States from the budget of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) at the end of 2015-16 and if so, the details thereof and the reasons there for;
- (b) the ratio of the amount paid and the amount owed to the workers;
- (c) whether almost 25% of the amount owed as wages belonged to the workers from drought hit States and if so, the details thereof, State/UT-wise; and
- (d) the steps taken by the Government to pay the due amount and the time frame for the same along with the steps taken to make sure that no such problem is faced by the poor workers in the coming years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): There was pending liability of Rs. 12581.64 crore at the end of financial year 2015-16 i.e as on 31.03.2016 shared by States due to shortage of funds. The Ministry has released funds during 2016-17 to liquidate pending wage liability of States/UTs for the financial year 2015-16.

(b)&(c): State/UT-wise details of break-up of expenditure on unskilled wage under the MGNREGS during the current financial year is indicated at **Annexure**.

(d): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven programme. The fund release to States/UTs is a continuous process and Central Government is making funds available in view of demand.

For ensuring timely payment of wages, the Central Government has started National Electronic Fund Management System (NeFMS) in 21 States and 1 UT. The system is likely to reduce unnecessary parking of funds in the States and promote greater transparency in fund management.

Annexure referred in reply to parts (b)&(c) of Lok Sabha Unstarred Question No. 1514 dated 09.03.2017.

S No.	States	Expenditure on Unskilled Wage (Rs. In crore)				
		2016-17	Liability of previous years	Total	%age of wage expenditure done in FY 16-17	%age of wage expenditure on Liability of previous years
1	ANDHRA PRADESH	2440.57	70.29	2510.86	97%	3%
2	ARUNACHAL PRADESH	14.95	48.45	63.40	24%	76%
3	ASSAM	652.93	521.77	1174.70	56%	44%
4	BIHAR	1008.09	387.62	1395.71	72%	28%
5	CHHATTISGARH	1167.39	687.87	1855.26	63%	37%
6	GOA	2.10	0.10	2.20	95%	5%
7	GUJARAT	385.09	58.08	443.17	87%	13%
8	HARYANA	179.50	23.58	203.07	88%	12%
9	HIMACHAL PRADESH	318.99	46.95	365.93	87%	13%
10	JAMMU AND KASHMIR	97.81	262.51	360.32	27%	73%
11	JHARKHAND	995.18	59.86	1055.04	94%	6%
12	KARNATAKA	1636.71	191.32	1828.03	90%	10%
13	KERALA	1376.33	516.59	1892.92	73%	27%
14	MADHYA PRADESH	1386.41	532.08	1918.49	72%	28%
15	MAHARASHTRA	1135.79	108.63	1244.41	91%	9%
16	MANIPUR	187.05	0.05	187.10	100%	0%
17	MEGHALAYA	229.90	276.14	506.03	45%	55%
18	MIZORAM	75.64	0.00	75.64	100%	0%
19	NAGALAND	66.36	278.57	344.93	19%	81%
20	ODISHA	1004.00	305.67	1309.66	77%	23%
21	PUNJAB	294.70	130.47	425.16	69%	31%
22	RAJASTHAN	2814.71	296.26	3110.96	90%	10%
23	SIKKIM	52.50	22.75	75.25	70%	30%
24	TAMIL NADU	3849.30	607.33	4456.62	86%	14%
25	TELANGANA	1190.97	69.14	1260.11	95%	5%
26	TRIPURA	615.84	9.71	625.55	98%	2%
27	UTTAR PRADESH	2251.18	825.84	3077.02	73%	27%
28	UTTARAKHAND	334.21	134.15	468.36	71%	29%
29	WEST BENGAL	2496.77	2433.62	4930.39	51%	49%
30	ANDAMAN & NICOBAR	0.67	0.00	0.67	100%	0%
31	LAKSHADWEEP	0.00	0.00	0.00	0%	0%
32	PUDUCHERRY	8.39	0.03	8.42	100%	0%
	Total	28269.97	8905.43	37175.40	76%	24%

Note: The details of pending wages in FY 2015-16 from drought affected 10 States viz Andhra Pradesh, Chhattisgarh, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Odisha, Rajasthan, Telangana and Uttar Pradesh comes to Rs.3146.96 crore (35%).